

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 5383/2015
RAJENDRA PRASAD MISHRA AND ORS. Petitioner(s)

VERSUS

BRIJENDRA AND ORS. Respondent(s)

(with appln. (s) for permission to file lengthy list of dates and interim relief and office report)

Date : 23/11/2015 This petition was called on for hearing today.

For Petitioner(s) Ms. Shruti Sen, Adv.
Mr. M. P. Shorawala, Adv.

For Respondent(s) Mr. Mohd. Muztabh, Adv.
Mr. Yash Pal Dhingra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed the counter affidavit.
The Learned counsel for the respondent Nos.10 to 14 seeks and
is given four weeks time to file the counter affidavit.
Await the return of the service of notice already issued to
the respondent Nos. 2 to 9.
List again on 29.1.2016.

(M V RAMESH)

Signature Not Verified

Registrar

MG
Digitally signed by
Madhu Grover
Date: 2015.11.23
16:30:09 SCT
Reason: